

Female foeticide cases

*33. DR. SANTANU SEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) number of cases of female foeticide reported during last three years, State-wise details thereof;

(b) number of cases reported where hospitals have conducted illegal sex-determination during last three years, State-wise details thereof;

(c) whether Government has conducted any survey to ascertain improvement in child-sex ratio for girl child, post implementation of Act, details thereof;

(d) State-wise details of Health Departments conducting inspection surveys at ultrasound centres to ascertain violations under Act; and

(e) number of vacancies of medical staff reported State-wise during last three years at Health Departments, initiatives taken by Government to fill said vacancies and details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):

(a) As per information of National Crime Records Bureau (NCRB), the total reported cases of foeticide are 107 in 2014, 97 in 2015 and 144 in 2016. State wise details are given in Statement-I (See below).

(b) A total number of 292 cases have been registered for communication of sex of foetus during the last three years, as per the Quarterly Progress Reports received from the States/UTs Governments. State wise details are given in Statement-II (See below). For strict compliance of the Act, the registration of 64727 facilities have been completed and more than 2943 cases have been filed in district courts for violation under the Act. There have been 586 convictions and medical licenses of 138 doctors have been cancelled after conviction so far.

(c) The Child Sex Ratio (number of girls per 1000 boys in the age group of 0-6 years) is collected on decadal basis by Registrar General of India as a part of Census. The latest data available is of 2011, which is given in Statement-III (See below). Further, Ministry of Health and Family Welfare is regularly monitoring Sex Ratio at Birth (SRB) through National Family Health Survey that has shown an improvement of 5 points, from 914 in 2005-06 to 919 in 2015-16 at the national level. Survey details are given in Statement-IV (See below).

(d) As per the Quarterly Progress Reports received from the States/UTs Government, State wise details of number of inspections conducted under the Pre-conception and Pre-natal diagnostic techniques (Prohibition of Sex Selection) Act (PC & PNDT) Act, 1994 at Pre-natal diagnostic facilities, is given in Statement-V (See below).

(e) State wise status of vacancies of medical staff in the public health facilities as per Rural Health Statistics (RHS) is given in Statement-VI (a), (b) & (c) (See below).

Public health being a State subject, the primary responsibility to ensure availability of medical staff in public health facilities lies with the State Governments.

Under the National Health Mission (NHM), financial and technical support is provided to States/UTs to strengthen their healthcare systems including support for engagement of medical staff on contractual basis, based on the requirements posed by them in their Programme Implementation Plans (PIPs) within their overall resource envelope.

The Government has taken various steps to ensure the availability of medical staff including specialists, doctors and other paramedical staff especially in the rural/remote areas. These efforts include:

- (i) Providing support to the States for hard area allowance and providing residential quarters for serving in rural and remote areas.
- (ii) The States are encouraged to adopt flexible norms for engaging specialists at public health facilities. These include various mechanisms for 'contracting in' and 'contracting out' of specialist services, providing desired remunerations to the specialist under "You Quote, We Pay" initiatives, empanelling private medical facilities to provide requisite Specialists etc.
- (iii) The States are advised to put in place transparent policies of posting and transfer and ensure rational deployment of doctors. Further, the states are also impressed upon from time to time to fill up the vacant posts.

In addition to the above initiatives under NHM, government has also taken other remedial steps to increase the number of Doctors and Specialists. Details are as given below:

- The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anesthesiology, Forensic

Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry in all medical colleges across the country. Further, teacher: student ratio in public funded Government Medical Colleges for Professor in MD/ MS courses has been increased from 1:2 to 1:3 in all clinical subjects and for Associate Prof, from 1:1 to 1:2 if the Associate Prof, is a unit head. This would result in increase in number of specialists in the country.

- DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- Enhancement of age limit for appointment/ extension/' re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.
- Relaxation in the norms of setting up of Medical College in terms of requirement for land, faculty, staff, bed/bed strength and other infrastructure.
- Strengthening /upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats.
- Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats.
- Requirement of land for establishment of imedical college in metropolitan cities as notified under Article 243P(c) of the Constitution of India has been dispensed with.
- Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country. Under the Centrally Sponsored Scheme "Establishment of Mew Medical Colleges by upgrading district/referral hospitals" with fund sharing between the central government and State in the ratio of 90:10 for NE/Special Category States and 60:40 for other States, a total of 82 districts in 21 States and UTs have been identified and approved to establish new Medical Colleges. Out of these, 39 have become functional.

Statement-I*State/UT-wise cases registered under foeticide during 2014-2016*

Sl. No.	State/UT	2014	2015	2016
1.	Andhra Pradesh	0	0	1
2.	Arunachal Pradesh	0	0	0
3.	Assam	0	0	1
4.	Bihar	0	0	0
5.	Chhattisgarh	5	11	18
6.	Goa	0	0	0
7.	Gujarat	0	1	0
8.	Haryana	6	14	4
9.	Himachal Pradesh	4	1	0
10.	Jammu and Kashmir	0	0	2
11.	Jharkhand	1	1	0
12.	Karnataka	0	1	2
13.	Kerala	0	0	0
14.	Madhya Pradesh	30	17	19
15.	Maharashtra	7	11	7
16.	Manipur	0	0	0
17.	Meghalaya	0	0	0
18.	Mizoram	0	0	0
19.	Nagaland	0	0	0
20.	Odisha	0	0	0
21.	Punjab	10	10	4
22.	Rajasthan	24	13	21
23.	Sikkim	0	0	0
24.	Tamil Nadu	0	0	0
25.	Telangana	2	2	0

Sl. No.	State/UT	2014	2015	2016
26.	Tripura	0	0	0
27.	Uttar Pradesh	11	12	52
28.	Uttarakhand	1	0	4
29.	West Bengal			
TOTAL STATE(S)		101	94	135
30.	Andaman and Nicobar Islands	0	0	0
31.	Chandigarh	1	0	1
33.	Daman and Diu	0	0	0
34.	Delhi UT	5	3	8
35.	Lakshadweep	0	0	0
36.	Puducherry	0	0	0
TOTAL UT(S)		6	3	9
TOTAL (ALL INDIA)		107	97	144

Source: Crime in India.

Statement-II

State wise cases registered for communication of sex of foetus during last three years

Sl. No.	State/UT	2016-2017	2017-2018	2018-2019	Total
1.	Andhra Pradesh	0	0	3	3
2.	Arunachal Pradesh	0	0	0	0
3.	Assam	0	0	0	0
4.	Bihar	0	0	0	0
5.	Chhattisgarh	0	0	0	0
6.	Goa	0	0	0	0
7.	Gujarat	0	7	2	9
8.	Haryana	44	46	48	138

Sl. No.	State/UT	2016-2017	2017-2018	2018-2019	Total
9.	Himachal Pradesh	0	0	0	0
10.	Jammu and Kashmir	0	0	0	0
11.	Jharkhand	0	0	0	0
12.	Karnataka	2	0	1	3
13.	Kerala	0	0	0	0
14.	Madhya Pradesh	0	2	0	2
15.	Maharashtra	2	0	3	5
16.	Manipur	0	0	0	0
17.	Meghalaya	0	0	0	0
18.	Mizoram	0	0	0	0
19.	Nagaland	0	0	0	0
20.	Odisha	0	0	0	0
21.	Punjab	8	4	6	18
22.	Rajasthan	26	30	42	98
23.	Sikkim	0	0	0	0
24.	Tamil Nadu	0	0	0	0
25.	Telangana	0	2	8	10
26.	Tripura	0	0	0	0
27.	Uttarakhand	2	2	0	4
28.	Uttar Pradesh	0	0	0	0
29.	West Bengal	0	0	0	0
30.	Andaman and Nicobar Islands	0	0	0	0
31.	Chandigarh	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0
33.	Daman and Diu	0	0	0	0
34.	Delhi	0	1	1	2
35.	Lakshadweep	0	0	0	0
36.	Puducherry	0	0	0	0
TOTAL		84	94	114	292

Statement-III*State specific improvement and decline in child sex ratio (census 2011)*

Sl. No.	State/UT	2011			2001			Absolute Difference (2011-2001)		
		Total	Rural	Urban	Total	Rural	Urban	Total	Rural	Urban
1	2	3	4	5	6	7	8	9	10	11
	India	919	923	905	927	934	906	-9	-11	-1
1.	Jammu and Kashmir	862	865	850	941	957	873	-79	-92	-23
2.	Dadra and Nagar Haveli	926	970	872	979	1003	888	-53	-33	-16
3.	Lakshadweep	911	911	911	959	999	900	-48	-88	1 1
4.	Daman and Diu	904	932	894	926	916	943	-22	16	-49
5.	Andhra Pradesh	939	941	935	961	963	955	-22	-22	-20
6.	Rajasthan	888	892	874	909	914	887	-21	-22	-13
7.	Nagaland	943	933	973	964	969	939	-21	-36	34
8.	Manipur	936	931	946	957	956	961	-21	-25	-15
9.	Maharashtra	894	890	899	913	916	908	-19	-26	-9
13.	Uttaranchal	890	899	868	908	918	872	-18	-19	-4
11.	Jharkhand	948	957	908	965	973	930	-17	-16	-22
12.	Uttar Pradesh	902	906	885	916	921	890	-14	-15	-5
13.	Madhya Pradesh	918	923	901	932	939	907	-14	-16	-6
14.	Odisha	941	946	913	953	955	933	-12	-9	-20
15.	Tripura	957	960	947	966	968	948	-9	-8	-1
16.	Bihar	935	938	912	942	944	924	-7	-6	-12
17.	Sikkim	957	964	934	963	966	922	-6	-2	12
18.	Chhattisgarh	969	977	937	975	982	938	-6	-5	-1
19.	West Bengal	956	959	947	960	963	948	-4	-4	-1

1	2	3	4	5	6	7	8	9	10	11
20.	Meghalaya	970	972	954	973	973	969	-3	-1	-15
21.	Assam	962	964	944	965	967	943	-3	-3	1
22.	Pondicherry	967	953	975	967	967	967	0	-14	8
23.	Tamil Nadu	943	936	952	942	933	955	1	3	-3
24.	Karnataka	948	950	946	946	949	940	2	1	6
25.	Delhi	871	814	873	868	850	870	3	-36	3
26.	Goa	942	945	940	938	952	924	4	-7	16
27.	Kerala	964	965	963	960	961	958	4	4	5
28.	Mizoram	970	966	974	964	965	963	6	1	11
29.	Gujarat	890	914	852	883	906	837	7	8	15
30.	Arunachal Pradesh	972	975	957	964	960	980	8	15	-23
31.	Andaman and Nicobar Islands	968	976	954	957	966	936	11	10	18
32.	Himachal Pradesh	909	912	881	896	900	844	13	12	37
33.	Haryana	834	835	832	819	823	808	15	12	24
34.	Chandigarh	880	871	880	845	847	845	35	24	35
35.	Punjab	846	844	852	798	799	796	48	45	56

Statement-IV

Sex ratio at birth as per National Family Health Survey (NFHS)-3 (2005-06) & NFHS-4 (2015-16)

Sl. No.	State	Sex ratio at birth for children born in the last five years (females per 1000 males)		
		NFHS-3	NFHS-4	Change
1	2	3	4	5
	India	914	919	5
1.	Punjab	734	860	126
2.	Kerala	925	1047	122

1	2	3	4	5
3.	Meghalaya	907	1009	102
4.	Haryana	762	836	74
5.	Tamil Nadu	897	954	58
6.	Maharashtra	867	924	57
7.	Goa	921	966	44
8.	Bihar	893	934	41
9.	Rajasthan	847	887	40
10.	Himachal Pradesh	913	936	23
11.	Jammu and Kashmir	902	922	20
12.	Tripura	959	966	7
13.	Chhattisgarh	972	977	4
14.	Gujarat	906	907	1
15.	Karnataka	922	910	-11
16.	West Bengal	976	960	-16
17.	Uttar Pradesh	922	903	-19
18.	Uttarakhand	912	888	-23
19.	Delhi	840	817	-23
20.	Nagaland	984	956	-28
21.	Odisha	963	933	-30
22.	Madhya Pradesh	960	927	-33
23.	Manipur	1014	962	-51
24.	Mizoram	1025	946	-79
25.	Assam	1033	929	-104
26.	Arunachal Pradesh	1071	920	-151
27.	Jharkhand	1091	919	-172

1	2	3	4	5
28.	Sikkim	984	809	-175
29.	Andaman and Nicobar Islands		859	
30.	Andhra Pradesh		914	
31.	Chandigarh		981	
32.	Dadra and Nagar Haveli		1013	
33.	Daman and Diu		923	
34.	Lakshadweep		922	
35.	Puducherry		843	
36.	Telangana		874	

Statement-V

State wise inspections (Up to March, 2019)

Sl. No.	State/UT	No. of Premises Inspected
1.	Andhra Pradesh	14470
2.	Arunachal Pradesh	17
3.	Assam	4765
4.	Bihar	3628
5.	Chhattisgarh	1617
6.	Goa	1648
7.	Gujarat	3138
8.	Haryana	29410
9.	Himachal Pradesh	7753
10.	Jammu and Kashmir	1673
11.	Jharkhand	1602
12.	Karnataka	12469

Sl. No.	State/UT	No. of Premises Inspected
13.	Kerala	0
14.	Madhya Pradesh	7316
15.	Maharashtra	224705
16.	Manipur	323
17.	Meghalaya	180
18.	Mizoram	31
19.	Nagaland	2
20.	Odisha	3171
21.	Punjab	48849
22.	Rajasthan	15707
23.	Sikkim	13
24.	Tamil Nadu	14442
25.	Telangana	6982
26.	Tripura	24
27.	Uttarakhand	3528
28.	Uttar Pradesh	27021
29.	West Bengal	13003
30.	Andaman and Nicobar Islands	10
31.	Chandigarh	1673
32.	Dadra and Nagar Haveli	35
33.	Daman and Diu	9
34.	Delhi	9567
35.	Lakshadweep	9
36.	Puducherry	229
TOTAL		459019

Statement-VI*(a) State-wise total vacancies reported in 2016*

Sl. No.	State/UT	Doctors at Primary Health Centres	General duty medical officers at CHCs	Doctors at District/sub District/sub Divisional Hospital	Obstetricians and gynaecologists at CHCs	Radiographer at CHCs	Pharmacists at PHCs & CHCs	Laboratory technicians at PHCs & CHCs	Nursing Staff at PHCs & CHCs	Paramedical Staff at District/Sub Divisional Hospital	Total Vacancy of Medical Staff
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	858	40	294	41	59	256	24/	445	215	2456
2.	Arunachal Pradesh	NA	NA	0	NA	NA	NA	NA	NA	0	0
3.	Assam	NA	0	0	NA	86	*	*	246	0	332
4.	Bihar	292	0	0	NA	88	702	72	*	0	1154
5.	Chhattisgarh	433	-72	389	140	18	202	255	859	226	2450
6.	Goa	*	2	22	1	0	1	1	*	0	27
7.	Gujarat	592	237	296	11	166	326	521	493	967	3609
8.	Haryana	146	145	58	25	26	60	80	98	505	1143
9.	Himachal Pradesh	212	14	0	NA	22	109	154	171	225	907

1	2	3	4	5	6	7	8	9	10	11	12	20
10.	Jammu and Kashmir	586	147	203	34	107	399	92	19	280	1867	Written Answers to [RAJYA SABHA]
11.	Jharkhand	56	-30	18	*	149	279	239	*	14	725	
12.	Karnataka	220	37	988	36	39	146	258	166	3804	5694	
13.	Kerala	*	-238	0	*	*	*	*	*	0	-238	
14.	Madhya Pradesh	825	950	1021	255	138	493	452	1161	1545	6840	
15.	Maharashtra	82	26	462	125	34	243	63	789	674	2498	
16.	Manipur	44	4	51	1	0	*	32	87	444	663	
17.	Meghalaya	23	27	91	2	*	*	*	*	0	143	
18.	Mizoram	81		0	0	NA	NA	NA	NA	0	81	
19.	Nagaland	*	-9	0	NA	0	13	*	*	0	4	
20.	Odisha	353	-273	531	226	5	169	11	*	0	1022	Starred Questions
21.	Punjab	24	-192	329	80	32	36	67	65	590	1031	
22.	Rajasthan	385	397	720	184	562	617	1575	4124	1735	10299	
23.	Sikkim	NA		0	NA	NA	NA	NA	NA	0	0	
24.	Tamil Nadu	176	313	725	*	175	267	1245	961	2324	6186	

25.	Telangana	294	29	203	8	43	237	199	213	159	1385
26.	Tripura	11	6	0	0	*	*	*	*	0	17
27.	Uttarakhand	171	10	179	37	17	18	41	*	132	605
28.	Uttar Pradesh	2300	0	563	409	148	69	368	85	1408	5350
29.	West Bengal	603	-86	2834	240	41	233	639	2274	2758	9536
30.	Andaman and Nicobar Islands	6	0	18	3	0	4	4	9	16	60
31.	Chandigarh	*	-12	0	*	0	*	*	*	0	-12
32.	Dadra and Nagar Havali	*	0	0	0	0	*	*	*	0	0
33.	Daman and Diu	*	0	12	1	0	*	*	*	7	20
34.	Delhi	1	0	0	0	0	0	0	*	0	1
35.	Lakshadweep	*	0	11	0	0	0	0	0	0	11
36.	Puducherry	*	0	3	*	0	5	*	*	0	8
ALL INDIA TOTAL		8774	243	4373	1859	1955	4884	6615	12265	7781	48749

Written Answers to

[25 June, 2019]

Starred Questions

Statement-VI*(b) State-wise total vacancies reported in 2017*

Sl. No.	State/UT	Doctors at Primary Health Centres	General duty medical officers at CHCs	Doctors at District/Sub District/Sub Divisional Hospital	Obstetricians and gynaecologists at CHCs	Radiographer at CHCs	Pharmacists at PHCs & CHCs	Laboratory technicians at PHCs & CHCs	Nursing Staff at PHCs & CHCs	Paramedical Staff at District/Sub Divisional Hospital	Total Vacancy of Medical Staff
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	308	26	98	85	361	395	766	464	464	2967
2.	Arunachal Pradesh	NA	NA	NA	NA	NA	NA	NA	0	0	0
3.	Assam	NA	NA	NA	85	*	*	5	0	0	90
4.	Bihar	292	NA	NA	88	702	72	520	0	0	1674
5.	Chhattisgarh	457	81	136	32	199	229	767	177	177	2255
6.	Goa	*	-2	1	0	2	4	3	165	165	338
7.	Gujarat	540	-185	25	201	127	52	465	0	0	1225
8.	Haryana	258	-232	13	33	144	182	254	992	992	2636

9.	Himachal Pradesh	144	-20	NA	32	200	140	295	100	100	991	Written Answers to [25 June, 2019]
10.	Jammu and Kashmir	643	-133	28	95	400	30	230	344	344	1981	
11.	Jharkhand	238	-303	*	131	277	265	*	6	6	620	
12.	Karnataka	223	-37	36	39	151	258	*	3726	3726	8122	
13.	Kerala	*	238	*	*	*	*	*	0	0	238	
14.	Madhya Pradesh	817	-1057	251	136	218	430	1413	1792	1792	5792	
15.	Maharashtra	80	-26	16	33	273	166	699	1520	1520	4281	
16.	Manipur	44	-4	1	0	*	32	87	444	444	1048	
17.	Meghalaya	16	-16	2	*	*	*	*	0	0	2	
18.	Mizoram	96	NA	11	*	40	10	358	0	0	515	
19.	Nagaland	*	10	NA	0	34	*	*	50	50	144	
20.	Odisha	345	287	237	*	90	*	*	0	0	959	
21.	Punjab	25	122	82	42	62	34	170	150	150	837	Starred Questions
22.	Rajasthan	282	-248	175	509	617	1575	3161	1735	1735	9541	
23.	Sikkim	NA	NA	NA	NA	NA	NA	NA	0	0	0	
24.	Tamil Nadu	168	-326	*	175	398	737	646	1711	1711	5220	

1	2	3	4	5	6	7	8	9	10	11	12
25.	Telangana	352	-96	19	40	114	171	226	162	162	1150
26.	Tripura	*	84	0	*	*	*	0	0	84	
27.	Uttarakhand	171	-10	37	17	18	41	*	132	132	538
28.	Uttar Pradesh	2300	0	409	148	69	368	85	1408	1408	6195
29.	West Bengal	472	81	235	140	77	557	1132	3313	3313	9320
30.	Andaman and Nicobar Islands	8	-1	3	0	4	4	6	15	15	54
31.	Chandigarh	*	14	*	0	*	*	*	0	0	14
32.	Dadra and Nagar Haveli	7	6	0	0	*	*	*	0	0	13
33.	Daman and Diu	*	0	1	0	*	*	*	7	7	15
34.	Delhi	0	0	0	0	0	1	*	0	0	1
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	*	0	*	0	5	*	*	0	0	5
ALL INDIA TOTAL		8286	-509	1816	2061	4582	5753	11288	6627	6627	46531

24 Written Answers to

[RAJYA SABHA]

Starred Questions

Statement-VI*(c) State-wise total vacancies reported in 2018*

Sl. No.	State/UT	Doctors at primary Health centres	General duty medical officers at CHCs	Doctors at district/sub district/sub divisional hospital	Obstetricians & gynaecologists at CHCs	Radiographer at CHCs	Pharmacists at PHCs & CHCs	Laboratory technicians at PHCs & CHCs	Nursing Staff at PHCs & CHCs	Paramedical Staff at District/Sub Divisional Hospital	Total Vacancy of Medical Staff
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	222	44	52	88	380	396	1013	374	451	3020
2.	Arunachal Pradesh	NA	NA	NA	NA	NA	NA	NA	0	0	NA
3.	Assam	NA	NA	NA	63	*	*	*	0	0	63
4.	Bihar	292	NA	NA	88	702	72	451	0	0	1605
5.	Chhattisgarh	434	*	142	16	171	240	351	534	425	2313
6.	Goa	*	*	*	0	*	0	*	84	195	279
7.	Gujarat	544	359	315	245	263	179	1231	472	229	3837
8.	Haryana.	60	177	7	35	107	148	97	0	111	742
9.	Himachal Pradesh	14	69	NA	41	216	169	385	0	68	962

1	2	3	4	5	6	7	8	9	10	11	12	26
10.	Jammu and Kashmir	653	165	23	81	163	28	305	419	379	2216	Written Answers to [RAJYA SABHA] Starred Questions
11.	Jharkhand	216	145	142	112	228	376	997	449	358	3023	
12.	Karnataka	223	37	36	39	151	258	*	900	3720	5364	
13.	Kerala	*	*	*	*	*	*	*	0	0	0	
14.	Madhya Pradesh	659	973	240	51	127	570	1316	1171	1974	7081	
15.	Maharashtra	80	26	33	33	300	178	922	431	1354	3357	
16.	Manipur	44	4	1	0	*	32	84	51	401	617	
17.	Meghalaya	*	9	1	1	*	*	0	0	11		
18.	Mizoram	93	NA	11	2	46	9	372	0	0	533	
19.	Nagaland	*	0	NA	0	19	*	*	0	0	19	
20.	Odisha	409	*	259	2	118	*	*	553	0	1341	
21.	Punjab	113	*	127	48	51	31	160	388	300	1218	
22.	Rajasthan	355	253	198	537	*	1553	2825	690	1444	7855	
23.	Sikkim	NA	NA	NA	NA	NA	NA	NA	0	0	0	

24.	Tamil Nadu	356	0	NA	154	559	1255	1603	1283	1438	6648
25.	Telangana	188	39	43	30	63	152	181	1106	147	1949
26.	Tripura	*	*	*	*	*	*	*	0	0	0
27.	Uttarakhand	184	23	62	23	126	57	264	171	322	1232
28.	Uttar Pradesh	3165	0	460	230	980	410	*	715	2804	8764
29.	West Bengal	252	180	229	149	37	92	517	4048	3460	8964
30.	Andaman and Nicobar Islands	8	0	3	0	4	4	9	19	8	55
31.	Chandigarh	0	0	0	0	0	0	0	0	0	0
32.	Dadra and Nagar Haveli	7	*	0	0	*	*	*	0	0	7
33.	Daman and Diu	1	7	1	1	7	4	15	11	34	81
34.	Delhi	*	0	0	0	2	1	*	603	1626	2232
35.	Lakshadweep	0	0	0	0	0	0	0	7	0	7
36.	Puducherry	*	0	*	0	5	*	*	21	37	63
ALL INDIA TOTAL		8572	2510	2385	2069	4825	6214	13098	10811	10467	60951

Written Answers to

[25 June, 2019]

Starred Questions